NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 69/241-244/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.08.2017</u>

Name of the Company:

Bharat P. Raut & Ors.

Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 241-244 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) REPRESENTATION **DESIGNATION SIGNATURE**

1. Jaimin R. Dave for Mrs. Swat i soparken

2. Alay A. Dave

for Mr. Nachiket Dave

Respondents

A.A. Dane

ORDER

Learned Advocate Mr. Ajay Dave i/b Learned Advocate Mr. Nachiket Dave present for petitioner. Learned Advocate Mr. Jaimin Dave present for Respondents.

Petitioner counsel filed memo stating that both parties are under negotiations to settle the matter.

Respondent counsel also reported that settlement process is going on.

Respondent Counsel undertook to obey by the statement made by him on 29.05.2017.

List the matter on 24.08.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.